BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P No46/2006

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th October 2017, 10.30 A.M.

Name	of the Company	Ashok Mittal & Anr. Versus- Uniworth Resorts Ltd & 0	Ors	
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

MR. SWARAJ SHAW, ADVOCATE

MS. TITASH MUKHERJEE, ADVOCATE

Ms. SURVENE KHUNIETA, ADVOCATE

PETITIONERS

Gwary Shaw 24/10/17

## ORDER

Ld. Counsel for the petitioners are present. No one is present from the respondents' side.

Ld. Counsel for the petitioners informed that he has filed an appeal before the Hon'ble NCLAT against the orders dated 05/05/2017 and 08/08/2017, which is to be heard shortly. On this ground he sought adjournment. Prayer is allowed.

List on 08/12/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)

Sd